

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1027/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
V/s.
Kohinoor CTNL Infrastructure Company
Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	MANDAR SOMAN [For Respondent]	ADVOCATE	Mandar Soman
2.	Rajesh Vaidya [For Respondent]	Advocate.	Rajesh Vaidya

1.	Animesh Bisht	} Advocates for the Petitioner	Animesh Bisht
2.	Megha Sharma		
3.	Anush Mathkar		

ORDER

CP No.1027/I&BP/NCLT/MB/MAH/2017

Company petition is admitted and disposed of.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)